

④

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR

Date of order: 26.05.2000

OA No. 240/2000

With
OA No. 181/2000

1. Hemant Kumar S/o Chaturbhuj, presently working as Regular Mazdoor, SDO Phones-III, Kota.
2. Rajendra Kumar S/o Shri Mohan Lal, presently working as Regular Mazdoor in the office of SD Cables-II, Kota.
3. Surya Prakash S/o Laxmi Narayan, presently working as Regular Mazdoor, SDOP.III, Kota.
4. Mangi Lal Puri S/o Shri Ratan Lal Puri, presently working in the office of SDOP-III, Kota.

.. Applicants

Versus

1. Union of India through the Secretary to the Government of India, Department of Telecom, Sanchar Bhawan, New Delhi.
2. Chief General Manager, Telecom Rajasthan Circle, Jaipur.
3. General Manager, Telecom District, Kota.

.. Respondents

Mr. P.N.Jati, counsel for the applicants

CORAM:

Hon'ble Mr. Justice B.S.Raikote, Vice Chairman

Hon'ble Mr. N.P.Nawani, Administrative Member

ORDER

Per Hon'ble Mr. Justice B.S.Raikote, Vice Chairman

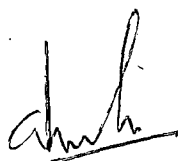
This application is filed for quashing the transfer order dated 05.05.2000 vide Annexure-A1. By the impugned order the applicant is transferred from SDOP-III, Kota to Undwa as Mazdoor. Other applicants also have been transferred similarly to different locations. The learned counsel for the applicant submits that he is not aggrieved by the order of transfer but what he is aggrieved of is that on transfer he would be assigned duties other than that of Mazdoor. The impugned order Ann.A1 does not say anything other than that he has been transferred as Mazdoor to some other place. The attempt of the applicant to connect his case to duties of some other post

3

appears to be highly imaginary. From this, it follows that on Annexure-A1 he has to go and join at the transferred place. The Supreme Court in more than one cases held that transfer is an incidence of service and if that is so, Annexure-A1 does not call for any action.

2. Accordingly, we pass the following order:-

"The Original Application is dismissed at the stage of admission but without costs".



(N.P. NAWANI)

Adm. Member



(B.S. RAIKOTE)

Vice Chairman